

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/200(KB)2023
IVN.P (IBC)/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS BALLY EXPORTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Financial Creditor
Mr. Sidhartha Sharma, Adv.]
Mr. Rishav Dutt, Adv.]
Mr. Mohit Sharma, Adv.]
Mr. Aman Katauka, Adv.]

Mr. Aritra Basu, Adv.] For the Corporate Debtor
Mr. Dipanjan Dey, Adv.]
Mr. Aniket Ojha, Adv.]

Ms. Swapna Choubey, Adv.] For the Intervenor
Mr. S. K. Kasera, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. **C.P. (IB)/200(KB)2023 and IVN.P (IBC)/20(KB)2024:**
 - a. Heard at length. **Reserved for Order(s).**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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